

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

APPEAL NO. 254 of 2016

Dated: 15th September, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

GAIL India Ltd. Appellant(s)

Vs.

Petroleum & Natural Gas Regulatory Board Respondent(s)

Counsel for the Appellant(s) : Mr. Ajit Pudussery
Mr. Ajeet Singh Verma

Counsel for the Respondent(s) : Mr. Rajinder Kaul
Ms. Sumit Kishore for R-1

ORDER

Learned counsel for the appellant seeks four weeks time to file rejoinder. He may file the same on or before 16.10.2017 after serving copy on the other side.

List the matter on **03.11.2017.**

(B.N. Talukdar)
Technical Member (P&NG)
Ts/Vg

(Justice Ranjana P. Desai)
Chairperson